

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP/CA/16/2024**

**NAME OF THE PETITIONER : S P Arunkumar & Anr**

**NAME OF THE RESPONDENT(S) : Mira Alloy Steels Pvt Ltd & 5 Ors**

**UNDER SECTION : Sec 213 & 447 Of CA, 2013**  
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**ORDER**

Ld. Counsel Mr. Manoj Gopalakrishnan for the Petitioner. Ld. Sr. Counsel Mr. P.H. Arvindh Pandian for R2 to R6.

Ld. Counsel for the Respondent states that there is an interim order by this Tribunal on 06.03.2024 stating that things should not be precipitated before the next date of hearing.

Interim order is continued till the next date of hearing.

List the Petition for hearing on **08.05.2024** before the regular bench.

-Sd-

**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**